

Annexure-3

Name of the Corporate Debtor:		UTHARA FASHION KNITWEAR LIMITED		Date of commencement of CIRP:		1-Jul-22		List of Creditors as on:		29-Nov-22		Amount in ₹		
List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors)														
Sl No	Name of Creditor	Details of Claim Received		Details of Claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	Stressed Assets Stabilization Fund (SASF)	19-Jul-22	1,33,43,41,439	1,33,43,41,439	Term Loan	1,33,43,41,439	-	No	100.00%	-	-	-	-	Hypothecation of all movable properties, Mortgaged Assets: A) Land admeasuring 42 Acres 89 Cents and 3/4 cent situated at Sankaramanallur North Village, Udumalpet Taluk, Kaniyur Sub Registration District, Tirupur Registration District in the State of Tamil Nadu. Together with all buildings and structures thereon including plant & machinery attached to the earth. B) Land admeasuring 7 Acre 50 Cents situated at Mettupalayam Village, Pollachi Taluk, Kinathukadavu Sub Registration District, Tirupur Registration District in the State of Tamil Nadu. Together with all buildings and structures thereon including plant & machinery attached to the earth. C) Personal guarantees from Shri V.Padmakumar, Smt.P.Radhakumari and Shri N.Senapathi
			1,33,43,41,439	1,33,43,41,439		1,33,43,41,439	-	-	100%	-	-	-	-	